

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1091(ND)2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2019**

**NAME OF THE COMPANY: M/s. Pro Sportify Pvt. Ltd. V/s. M/s. Vivid IT
Solutions Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

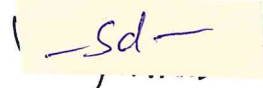
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

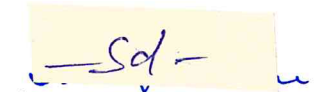
**Present: Mr. Rajat Chaudhary for Indian Overseas Bank
Mr. Rishi Raj Singh, Advocate for IRP**

ORDER

Certificate of eligibility of Mr. Bimal Kumar Sharma has been filed and is stated to be on record. He is therefore confirmed as the RP in this case. He is directed to initiate such steps as required expeditiously.

CA stands disposed off.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**